

ITEM NO.38

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2348/2017

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD. Appellant(s)

VERSUS

M/S PASWARA CHEMICALS LTD. & ORS. Respondent(s)

(Only Office report on default in Civil Appeal No. 2349 of 2017 to be listed before Hon'ble Judge-in-Chamber)

WITH

C.A. No. 2347/2017 (III-A)

C.A. No. 2349/2017 (III-A)

(Office report on default)

Date : 22-10-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Appellant(s)	Mr. Ananya Pandey, Adv. Mr. Deepesh Sharma, Adv. Mr. Yash Pal Dhingra, AOR
	Mr. Iftekhar Ahmed, Adv. Mr. Anup Kumar, Adv. Mr. Sarvam Ritam Khare, AOR
	Mr. V.V. Gautam, Adv. Mr. Prashant Kumar Dubey, Adv. Mr. Shree Pal Singh, AOR

For Respondent(s)	Mr. Akshay Amritanshu, Adv. Mr. B. Krishna Prasad, AOR
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UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2349/2017:

As a last opportunity, four weeks' time is

granted to the learned counsel for the appellant to file affidavit of valuation and Ad-valorem court fee.

(B.Parvathi)
Court Master

(Saroj Kumari Gaur)
Branch Officer